

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-56-2020**

Melburn Coutinho

... Applicant

Versus

State & Anr.

... Respondents

Shri A.D. Bhobe, Advocate for the Applicant.

Shri Gaurish Nagvekar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 12 October 2020****P.C. :**

Shri Gaurish Nagvekar, the learned Additional Public Prosecutor, waives notice for the respondent. He seeks time to file reply.

2. Post the matter on 20.10.2020.

DAMA SESHADRI NAIDU, J.

NH